

ITEM NO.225

COURT NO.5

SECTION III-A

BEFORE THE SUPREME COURT SPECIAL LOK ADALAT**RECORD OF PROCEEDINGS****Civil Appeal No(s). 13703/2024****M/S. HINDALCO INDUSTRIES LTD.****Appellant(s)****VERSUS****THE STATE OF UTTAR PRADESH & ORS.****Respondent(s)****IA No. 195739/2025 - EARLY HEARING APPLICATION****IA No. 92969/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT****IA No. 203500/2023 - EXEMPTION FROM FILING O.T.****IA No. 92970/2019 - EXEMPTION FROM FILING O.T.****IA No. 50535/2024 - EXEMPTION FROM FILING O.T.****IA No. 203496/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ ANNEXURES****IA No. 50534/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ ANNEXURES****Date : 22-08-2026 This matter was called on for hearing today.****MEMBERS OF SPECIAL LOK ADALAT****PRESENT :****HON'BLE MR. JUSTICE DIPANKAR DATTA****HON'BLE MR. JUSTICE SHEEL NAGU****MR. PARAMESHWAR K., SR. ADV.****MR. KAUSHIK LAIK, AOR****MS. REENA PANDEY, AOR****For Appellant(s) : Mr. Mahfooz Ahsan Nazki, AOR****Mr. Ashish Prasad, Adv.****Ms. Mukta Dutta, Adv.****Mr. Pruthvi Dhinoja, Adv.****Ms. Siddhi Jain, Adv.****Mr. Vivek Rajan D.b., Adv.****Ms. Nazarat Fatima, Adv.****For Respondent(s) : Dr. Vijendra Singh, AOR****Mr. Kumar Abhinandan, Adv.****Ms. Apurva Singh, Adv.****Mr. Abhishek Singh, Adv.****Ms. Sakshi Vidyarthi, Adv.****Mr. Sandeep Kumar, Adv.**

Mr. Mayank Kumar, Adv.
Mr. Divyanshu Yadav, Adv.
Mr. Amritanshhu Sinha, Adv.
Mr. Aditya Durgvanshi, Adv.
Mr. Saumitra Singh, Adv.
Ms. Manju Jetley, AOR

A W A R D

Re-list the civil appeal tomorrow i.e. 23rd August, 2026.

(JATINDER KAUR)
P.S. to REGISTRAR

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)